

ITEM NO.82

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

[ONLY CA 6588-6590 OF 2024 IS LISTED UNDER THIS ITEM]

WITH

C.A. No. 6588-6590/2024 (III-A)

Date : 30-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Anurag Ojha , AOR

Dr Sakshi Vidyarthi, Adv.
Ms Yami Yaduvanshi, Adv.
Mr Abhisek Singh, Adv.
Mr. Kartikeya Bhargava, AOR

For Respondent(s) :

Ms. Sakshi Kakkar, AOR
Ms. Sakshi Dubey, Adv.
Mr Mrigank Mishra, Adv.

Mr. Abhishek Kumar Singh, AOR

Ms. Shalini Chandra, AOR
Ms Deepti Verma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 6588-6590/2024

C.A. No.6588/2024

Respondent nos.6 to 94 have been deleted from the array of parties vide Hon'ble Court's order dt.24.10.2024.

Contd....

Service is complete on respondent nos. 1 to 5 but none has entered appearance.

C.A. No.6589/2024

Respondent nos.2 to 21 have been deleted from the array of parties vide Hon'ble Court's order dt.24.10.2024.

Service is complete on respondent no. 1 but none has entered appearance.

C.A. No.6590/2024

Respondent nos.4 to 23 have been deleted from the array of parties vide Hon'ble Court's order dt.24.10.2024.

Service is complete on respondent nos. 1 to 3 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ